

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1280

ANSWERED ON:03.03.2011

CONSERVATION OF WATER BODIES

Das Shri Ram Sundar;Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Radhey Mohan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the funds spent by the Government on the repair, renovation and restoration of water bodies during the last three years;
- (b) the state-wise and year-wise details thereof;
- (c) the percentage of expenses shared by the Central and State Governments under the said schemes;
- (d) whether this scheme has been implemented in Bihar and Uttar Pradesh also; and
- (e) if not, the reason due to which the said States comprising of a large population have been deprived of this scheme alongwith the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. (SHRI VINCENT H. PALA)

(a) & (b) The scheme of Repair, Renovation and Restoration (RRR) of water bodies with domestic support came into existence in February, 2009 and no funds could be released under the scheme during the year 2008-09. The State wise release of funds to the State Government during the year 2009-10 and 2010-11 are annexed. Under the scheme with external assistance loan agreement has been signed with Tamil Nadu for Rs. 2182 crore to restore 5763 water bodies having a Cultivable Command Area (CCA) of 4 lakh hectare, with Andhra Pradesh for Rs. 835 crore for restoration of 3000 water bodies with a CCA of 2.5. lakh hectare, with Karnataka for Rs. 268.78 crore for restoration of 1224 water bodies with CCA of 0.52 lakh and with Orissa for Rs. 448 crore for restoration of 900 water bodies having CCA of 1.2 lakh hectare.

(c) The scheme of RRR of water bodies envisages 90% funding for projects benefitting special category States, undivided Koraput, Bolangir and Kalahandi (KBK) districts of Orissa and drought prone/naxal affected/tribal areas of other States. Other projects are eligible for 25% of the project cost as central assistance. Under the scheme with external assistance, the Government of India provides central assistance to the extent of 25% of the project cost whereas 75% State share is to be borrowed from the World Bank by the concerned States.

(d) Yes Sir. On the basis of proposal received from the State Government , a sum of Rs.25 crore and Rs.29.08 crore has been released to Bihar and Uttar Pradesh respectively under Bundelkhand Package for the scheme of RRR of Water Bodies during 2010-11.

(e) does not arise.